

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA 4/2006 in CIVIL APPEAL NO. 1882 OF 2004

M/S. O.N.G.C. LTD.

Appellant (s)

VERSUS

COMMNR. OF CUSTOMS, MUMBAI

Respondent(s)

(for appropriate directions and office report)

With

I.A.No.4 in C.A.No.854/2005(For appropriate directions and office report)

Date: 04/05/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Appellant(s)

Mr.S.Ganesh, Sr.Adv.

Mr.Shiv Prakash Pandey, Adv.

Mrs. Rekha Pandey,Adv.

For Respondent(s)

Mr.Subba Rao, Adv.

Mr. B. Krishna Prasad,Adv.

UPON hearing counsel the Court made the following

O R D E R

It is stated that a sum of Rs. 54.77 crores including the principal

amount has been received by the appellant herein. Learned counsel for the parties may file their respective Charts in regard to the amount of interest and the rate thereof, if any. List in the third week of May, 2007.

(Meenu Sethi)

Court Master

(Pushap Lata Bhardwaj)

Court Master